

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE  
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.**

**ORDER**

The following transfers and postings are hereby made in official exigency with immediate effect :-

S. No.	Name of Officials (Sh./ Ms)	From	To
1	Ms. Chanchal Kumari D/o Sh. Dharam Chandra Batra, EC-3300V 26967030	Sr. Personal Assistant in the Court of Ms. Vidhi Gupta Anand, ACMM, RADC, New Delhi.	Sr. P. A. in the vacant Court previously presided over by Sh. Jitender Kumar Mishra, POIT, RADC, New Delhi.
2	Ms. Harmeet Kaur W/o Sh. Navtej Singh EC: 11127144	P. A. in the vacant Court previously presided over by Sh. Jitender Kumar Mishra, POIT, RADC, New Delhi.	Personal Assistant in the Court of Ms. Vidhi Gupta Anand, ACMM, RADC, New Delhi.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

  
(VINAY KUMAR GUPTA)

Principal District & Sessions Judge-cum-  
Spl. Judge (PC-Act) CBI, RADC, New Delhi

Dated, Delhi the 08/02/20

At 04:50 P.M

No. 985-1001-D /F./P&T/Admn/RADC/2023

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (Hq), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. I Central District, Tis Hazari Courts, Delhi.
4. The Reader to the concerned Courts.
5. The concerned officials.
6. The PS to the undersigned.
7. The Dealing Official, Leave Sect, RADC, Delhi.
8. The Branch in charge, Computer Branch, RADC for being uploaded on the official website.
9. The Dealing Official, LAYERS sect, THC, Delhi.
10. The Dealing Official T&P-I, Personal File/ACR/Leave/Website Conditg, THC, Delhi.



Principal District & Sessions Judge-cum-  
Spl. Judge (PC-Act) CBI, RADC, New Delhi

